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the closing of the Vaish Higher Secondary School and the absorption of the staff in other schools h'as not yet been regularised, while they are entitled to such regularisation; and

(c) if so, what are the reasons therefor and the steps contemplated by Government in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI): (a) Yes, Sir.

(b) and (c) Delh] School Education Rules, 1973 do not specifically provide for regularisation of such break in service. The matter is however engaging the attention of Delhi Administration.

Closing of schools under Delhi Administration

2097. SHRI SHARAD YADAV; Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased t₀ state:

- (a) the number of aided schools closed down by the Delhi Administration after the enforcement of th,? Delhi Schools Education Act;
- (b) whether the reserve fund of such schools has been utilised by the Education Department i_n paying 5 pe_r cent of the manafiement's share towards the salary of tbe staff which the managing committees were unable t₀ pay;
- (c) if not, what are the reasons therefor stating the manner in -which the amount has teen utilised;
- (d) whether tb_e Education Depart ment exercised its power under Rules 71 nnd 72 in paying the IOO per cent salary to the staff of these aided schools where the management of these schools are unable to pay 5 per cent of its share; and
- (e) if not, what are the reasons there for stating the manner in which IOO per cent salary to the staff is contemplated to be paid by the Delhi Administration?

THE MINISTER OF STATE ' IN THE DEPARTMENT OF EDUCATOION AND CULTURE (SHRIMATI KRISHNA SAHI); (a) t₀ (e) Information

is being collected and will be laid on the Table of the Sabha as soon as possible.

to Questions

Suspension of grants/aids to Delhi **Administration Schools**

MASOOD: RASHEED 2098. SHRI Will the Minister of HUMAN RES OURCE DEVELOPMENT be pleased to

- (a) what are the names of the aided schools under Delhi Administration whose aid|grant j_s under suspension together with the reasons therefor in each case;
- (b) whether the Delhi Education De partment directly paying ninety five per cent salary to the staff of these schools while their is a provision for making IOO pa cent payment of salary etc. through direct payment under rules 71 and 72 of the Delhi School Education Act, 1973: and
- (c) if so, what are the reasons therefor stating the amount given by the managements of these aided schools in the form of 5 per cent share towards the salary payment of the staff, during the last financial year and the amount given by the Delhi Education Department to the managements of the aided schools in the form of grants other than staff salary grant during the last financial year?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI): (a) As reported by Delhi Administration there is no aided school under them whose grantin-aid has been suspended.

(b) and (c) Do ⁿot arise.

Discarded buses by DTC

2099. SHW» KAILASH PATI MISH RA; Will tb* Minister of TRANSPORT be pleased to state;

(a) whether it is a fact that discarded buses by the TiMfii Transport Corporation are being auctioned; if so, what are the details thereofr